

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect:

SN	Name & Emp. Code of the Official	From	To
1.	Paras Nath EC : 10722/59918704	Desg: Peon Role: Orderly Posting: Previously attached with Ms. Savitri, Ld. Joint Registrar (Judicial), Hon'ble High Court of Delhi, New Delhi (on diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Savitri, Ld. ASJ-02 Distt : North-East KKD
2.	Jaspal Singh EC: 38137091/10898	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Sugandha Aggarwal, Ld. ASJ-01 (POCSO) Distt : West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Savitri, Ld. ASJ-02 Distt : North-East KKD
3.	Deepak EC: 91066	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Sugandha Aggarwal, Ld. ASJ-01 (POCSO) Distt : West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin-III Distt: Central THC
4.	Kundan Singh Rawat EC : 85954113	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sidharth Mathur, Ld. ADJ-01+MACT Distt : North-West Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin-III Distt: Central THC
5.	Dev Kumar Bhatia EC : 56185611	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sidharth Mathur, Ld. ADJ-01+MACT Distt : North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Surya Malik Grover, Ld. ASJ (Special Fast Track Court) Distt : South-East Saket

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6.	Sachin Mann S/o Sh. Sandeep Mann (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch Distt: South-East Saket (Temporarily posted till 30.09.2022)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Surya Malik Grover, Ld. ASJ (Special Fast Track Court) Distt : South-East Saket
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Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA.
22.9.22 06:10 pm

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 75545-575 /ADMIN-III/Central/P&T/2022 Dated, Delhi the 22.09.2022

Copy forwarded for information and necessary action to:-

1. The worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge, Central/ North-East/ West/North-West/South-East, Delhi.
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/ North-East/ West/North-West/South-East, Delhi.
4. The Officers Concerned.
5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/ North-East/ West/North-West/South-East, Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch Central, Delhi.
8. The Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI